

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.02.2021

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

| CP/CA No. | Purpose | Sec | Name of Petitioner | Petitioner Advocate | Name of Respondent | Respondent Advocate |
|--------------------------|--|------------------------------|--------------------|---------------------------------------|-----------------------|---------------------|
| CP(IB) No. 58/BB/2020 | For admission (Objections not filed) | Sec 9 of I&B code 2016 | Zest Trade LLP | Jyothi Bhat , Vijay Narayan | Vaatika Spices Ltd | |

ADVOCATE FOR PETITIONER/s: *Vijay Narayan*

ADVOCATE FOR RESPONDENT/s: _____

ORDER

Heard Shri Vijay Narayan, learned Counsel for the Petitioner, through Video Conference.

The learned Counsel for the Petitioner seeks one week time to serve notice. Post the case on **10.03.2021**.

[Signature]

MEMBER (T)

[Signature]

MEMBER (J)

Shruthi

Verified

[Signature]
Court Officer